GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:1188 ANSWERED ON:21.03.2012 MAHARATNA STATUS TO CIL Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of COAL be pleased to state:

- (a) whether the Government proposes to confer Maharatna status on the Coal India Limited (CIL);
- (b) if so, the criterion for conferring the Maharatna status and the time by which it is likely to be conferred;
- (c) whether the move is likely to improve the financial performance of the company; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a)to(d): Coal India Limited (CIL) has been conferred with the Maharatna status from 11.04.2011 taking into consideration its importance in country's economy and its achievements. As Maharatna Company, CIL has now been delegated with vast financial powers and greater autonomy in its functioning.